

Emergency Risks (Goods) Insurance Act, 1962.

(iv) The Emergency Risks (Factories) Insurance (Second Amendment) Scheme, 1965, published in Notification No. S.O. 2055 dated the 28th June, 1965, under sub-section (7) of section 3 of the Emergency Risks (Factories) Insurance Act, 1962.

(v) The Insurance (Amendment) Rules, 1965, published in Notification No. G.S.R. 710 dated the 15th May, 1965, under sub-section (3) of section 114 of the Insurance Act, 1938.

(vi) The Life Insurance Corporation (Amendment) Rules, 1965, published in Notification No. G.S.R. 1094 dated the 31st July, 1965, under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956.

(vii) Letter No. 14-3(6)/65 Agri. dated the 6th May, 1965, from the Planning Commission to the Chief Secretaries of all the State Governments/Union Territories, regarding formulation of the Fourth Five Year Plan in agriculture and allied sectors—General Framework—preparation of the State, District and Block Plans and publication of a self-contained volume on "Agricultural Development in the Fourth Five Year Plan 1966-71", together with its Annexures.

[Placed in Library. See No. LT-4560/65].

NOTIFICATIONS UNDER THE INDIAN ELECTRICITY ACT, 1910

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): Sir, I beg—

(i) to re-lay on the Table a copy each of the following Notifications under sub-section (3) of section 38 of the Indian Electricity Act, 1910:—

(a) The Indian Electricity (Amendment) Rules, 1964, published in Notification No. G.S.R. 1591 dated the 7th November, 1964.

(b) G.S.R. 1642 dated the 21st November, 1964.

[Placed in Library. See No. LT-4193/65].

(ii) to lay on the Table a copy of the Indian Electricity (Amendment) Rules, 1965, published in Notification No. G.S.R. 795 dated the 5th June, 1965, under sub-section (3) of section 38 of the Indian Electricity Act, 1910.

[Placed in Library. See No. LT-4561/65].

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

The Deputy Minister in the Ministry of Finance (Shri Rameshwar Sahu): Sir, I beg to lay on the Table:—

(1) a copy each of the following Notifications under section 159 of the Customs Act, 1962:—

(i) G.S.R. 939 dated the 10th July, 1965.

(ii) G.S.R. 1092 dated the 31st July, 1965.

(iii) G.S.R. 1117 dated the 7th August, 1965.

(iv) G.S.R. 1118 dated the 7th August, 1965.